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Title: The Minister of state of the Ministry of Youth Affairs & Sports laid a statement regarding Status of implementation of the recommendations contained in the 204<sup>th</sup> Report of the Standing Committee on Human Resource Development on Demands for Grants (2007-08), pertaining to the Ministry of Youth Affairs and Sports.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): Sir, I beg to lay the statement on the status of implementation of comments contained in the 204<sup>th</sup> Report of the Standing Committee on Human Resource Development (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin-Part II dated 1<sup>st</sup> September, 2004.

The 204<sup>th</sup> Report of the Standing Committee on Human Resource Development was laid in the Lok Sabha on 05.12.2007. The Report relates to the action to be taken by the Government on the comments of the Committee.

The present status of implementation of various comments made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

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\* Laid on the Table and also Placed in Library See No. LT 9880/08.